



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

ADDL. HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

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FROM 25/02/2019 TO 29-03-2019

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF ADDL. HEARING LIST, IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO.: 11

[DIVISION BENCH]

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1.	WP(C)/1609/2016	SMTI. PUSHPA RANI GHOSH @ PUSPA GHOSH @ PUSPOLOTA GHOSH Versus THE UNION OF INDIA AND 5 ORS	MR.A ROY MS.S BORA MR.B PAUL MR.D P BORAH	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
2.	WP(C)/2181/2016	MINATI MALODAS Versus THE UNION OF INDIA AND 2 ORS.	MR.S NAG MR.N D SARMA MR.P K SHARMA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
3.	WP(C)/2837/2016	TASLIMA BIBI @ TASLIMA KHATUN Versus THE UNION OF INDIA AND 4 ORS	MR.M HAQUE MR.Z HUSSAIN	ASSTT.S.G.I.R 1 GA, ASSAM(R 2-5)
	REMARK : WITH LCR			
4.	WP(C)/3651/2016	RAHELA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR.M ALI MR.M U MAHMUD MR.M R Z CHOUDHURY MR.A DAS	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
5.	WP(C)/4234/2016	SURUJ JAMAL Versus THE UNION OF INDIA AND 4 ORS	MR.M U MAHMUD MR.M R Z CHOUDHURY MR.M ALI MR.A DAS	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
6.	WP(C)/4503/2016	JALAL UDDIN SHEIKH, Versus THE UNION OF INDIA AND 3 ORS	MR.D BANIA MRM RAHMAN MR.S C BISWAS MS.L HAZARIKA MS.J BORAH	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
7.	WP(C)/4690/2016	GAURA KISHOR SINGHA @ GOURA KISHOR SINGHA Versus THE UNION OF INDIA AND 6 ORS	MS.L WAJEEDA MR.N ISLAM MR.N H MAZARBHUYAN MR.K MIRA	ASSTT.S.G.I. MR. T C CHUTIA GA, ASSAM
	REMARK : WITH LCR			
8.	WP(C)/4822/2016	NUR BOKTO SHEIKH @ NUR BOKTO @ NUR BOKTO PODDAR Versus THE UNION OF INDIA AND 3 ORS	MR.A T SARKAR MR.K RAHMAN	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			

9.	WP(C)/4900/2016	REHENA BIBI Versus THE UNION OF INDIA AND 4 ORS	MRJ RAHMAN MR. M KHAN	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
10.	WP(C)/4989/2016	MS. SARIFA BEGUM @ SARITUN KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR.K MIRA MR.N H MAZARBHUYAN MR.N ISLAM MS.L WAJEEDA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
11.	WP(C)/4997/2016	MUST. SOBITA BEGUM Versus THE UNION OF INDIA AND 8 ORS	MDI H KHAN MR.A WAHAB MR.S CHOUDHURY MR.M U MONDAL MSN NASRIN	GA, ASSAM(R-2-9) ASSTT.S.G.I.(R-1)
	REMARK : WITH LCR			
12.	WP(C)/5059/2016	AYMONA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR.S U AHMED MR.J AHMED MR A HAQUE MDR AMIN MS.S KALITA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
13.	WP(C)/5325/2016	SANORA BIBI @ SANOWARA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR. A WAHAB MD I H KHAN	SC, ASEC (R-9) MR. D BARUAH GA, ASSAM (R 2-7) ASSTT. S.G.I. (R-1) MR. N BORAH SC, ELECTION COMMISSION. (R-8)
	REMARK : WITH LCR			
14.	WP(C)/5400/2016	SHIPA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MR.A MATIN MR.J M SULAIMAN MR.F U BORBHUIYA MR.H R A CHOUDHURY	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
15.	WP(C)/5402/2016	JAMAL ALI @ JAMAL UDDIN Versus THE UNION OF INDIA AND 8 ORS	MR.M U MONDAL MDI H KHAN MR.A WAHAB MSN NASRIN MR.L MIAH	GA, ASSAM(R-2-9) ASSTT.S.G.I.(R-1)
	REMARK : WITH LCR			
16.	WP(C)/5403/2016	ABDUL JOLIL @ ABDUL JALIL Versus THE UNION OF INDIA AND 3 ORS	MR.A B ACONDA MR.B U LASKAR	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
17.	WP(C)/5405/2016	MD. SATTAR ALI @ SOTTOR ALI Versus THE UNION OF INDIA AND 9 ORS	MD I H KHAN MS N NASRIN MR.A WAHAB MR.M U MONDAL	ASSTT.S.G.I. R1 GA, ASSAM(R2-7)
	REMARK : WITH LCR			
18.	WP(C)/5424/2016	ABDUS SAMAD MIA Versus THE UNION OF INDIA AND 3 ORS	MRS.J M KONWAR MS.S BHUYAN MR.R SALOI MR.R KALITA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
19.	WP(C)/5445/2016	RABIA AKHTAR @ RUHINA AKHTAR Versus THE UNION OF INDIA AND 4 ORS	MR.J M SULAIMAN MR.A AHMED MR.A MATIN MR.H R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
20.	WP(C)/5555/2016	HAZIRA BEGUM @ HAZIRA KHANAM @ HARIRA Versus THE UNION OF INDIA AND 4 ORS	MR.J M SULAIMAN MR.A MATIN MR.H R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			

21.	WP(C)/5770/2016	AMIRUDDIN Versus THE UNION OF INDIA AND 5 ORS	MRJ RAHMAN MR.D SAIKIA MR.B K DAS MRS M ABDULLAH P MR.A ALI	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
22.	WP(C)/5911/2016	SMTI. KAMALA MANDAL Versus THE UNION OF INDIA AND 3 ORS	MR.S DAS MR.H A SARKAR MR B ACHARYYA	GA, ASSAM ASSTT.S.G.I.
23.	WP(C)/6294/2016	GOIRUN BIBI Versus THE UNION OF INDIA AND 4 ORS	MR.S H SIKDAR	ASSTT.S.G.I. MR. A KALITA (SPECIAL COUNSEL F.T.) GA, ASSAM
	REMARK : WITH LCR			
24.	WP(C)/6578/2016	MD. FAKHRUDDIN KHAN Versus THE UNION OF INDIA AND 3 ORS	MR.U J SAIKIA MR.R K DUTTA	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
25.	WP(C)/6579/2016	AHMED ALI AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	MR.A MATIN MR.H R A CHOUDHURY MR.F U BORBHUIYA	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
	REMARK : WITH LCR			
26.	WP(C)/6662/2016	MD. TAFIQUL ISLAM @ TAFIQUL HUSSAIN Versus THE UNION OF INDIA AND 3 ORS	MR.M HAQUE MR.S H SIKDAR	GA, ASSAM ASSTT.S.G.I.
27.	WP(C)/6813/2016	HAJARAT ALI @ HAZRAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. E AHMED MR.R A CHOUDHURY MR.Z HAMMAD	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
28.	WP(C)/6833/2016	DILU AMIN @ DINI AMIN @ DINEYAM Versus THE UNION OF INDIA AND 5 ORS	MR.R A CHOUDHURY MR.Z HAMMAD MR. E AHMED	GA, ASSAM(R-2-6) ASSTT.S.G.I.(R-1)
	REMARK : WITH LCR			
29.	WP(C)/6837/2016	MD. AKIL ALI @ AKHIL ALI Versus THE UNION OF INDIA AND 6 ORS	MR.K MIRA MS.L WAJEEDA MR.N ISLAM MR.N H MAZARBHUYAN	ASSTT.S.G.I. GA, ASSAM
	REMARK : WITH LCR			
30.	WP(C)/6864/2016	ABDUL HAI Versus THE UNION OF INDIA AND 4 ORS	MR.M A LASKAR MR.M RAHMAN MRS S N KHANDAKAR	ASSTT.S.G.I. GA, ASSAM
31.	WP(C)/7019/2016	MOMIND KHAN Versus UNION OF INDIA AND 3 ORS.	MR.U J SAIKIA MR.R K DUTTA MRN TALUKDAR	GA, ASSAM MR. S C KEYAL (ASSTT.S.G.I) MR. A KALITA (SC, FT) ASSTT.S.G.I.
	REMARK : WITH LCR			
32.	WP(C)/7171/2016	MD. KHAJAL UDDIN AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR.D HAZARIKA MR.A HASSAN MR.S TAI	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
33.	WP(C)/7182/2016	JUBEDA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR.S TAI MR.J C DAS MR.D HAZARIKA MR.A J HAZARIKA	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			
34.	WP(C)/7586/2016	TAJ UDDIN JAIGIRDAR Versus THE UNION OF INDIA AND 4 ORS	MR.H R CHOUDHURY MR.H R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM ASSTT.S.G.I.
	REMARK : WITH LCR			

LEAVE NOTE OF ADVOCATES FOR 25/02/2019

1)	MR. S P SINGH YADAV	27-11-2018	To	28-02-2019
2)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
3)	MISS. M DAS	25-01-2019	To	28-02-2019
4)	MRS. A BHATTACHARYYA	04-02-2019	To	28-02-2019
5)	MR. D BORAH	05-02-2019	To	25-02-2019
6)	MR. R J BORDOLOI	08-02-2019	To	09-03-2019
7)	MS. G BORAH	11-02-2019	To	25-02-2019
8)	MR N DUTTA	11-02-2019	To	26-02-2019
9)	MR G SARMA	11-02-2019	To	26-02-2019
10)	MR J DAS	18-02-2019	To	01-03-2019
11)	MR. M K CHOUDHURY	12-02-2019	To	27-02-2019
12)	MR. B M CHOUDHURY	15-02-2019	To	25-02-2019
13)	MR. S DAS	15-02-2019	To	25-02-2019
14)	MR. N BORUAH	19-02-2019	To	15-03-2019
15)	MR S BORGHAIN	19-02-2019	To	04-03-2019
16)	MRS. UMA CHAKRABORTY	20-02-2019	To	08-03-2019
17)	MR. B RAMCHIARY	25-02-2019	To	01-03-2019
18)	MR J C BORAH	21-02-2019	To	01-03-2019
19)	MS. S K NARGIS	21-02-2019	To	25-02-2019
20)	MR A N AHMED	25-02-2019	To	01-03-2019
21)	MS. M BHATTACHARJEE	22-02-2019	To	27-02-2019
22)	MR. A C SARMA	25-02-2019	To	25-02-2019
23)	DR. R SARMAH	23-02-2019	To	01-03-2019
24)	MR. M Z AHMED	25-02-2019	To	26-02-2019
25)	MS. B DUTTA	25-02-2019	To	26-02-2019
26)	MR. B D DEKA	23-02-2019	To	04-03-2019